

LD-VC-CW- 249 -2020**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW- 249 -2020****Spark Healthlink Pvt. Ltd.****..... Petitioner****V e r s u s****State of Goa and others****..... Respondents**

Adv. S. N. Joshi for the Petitioner.

Ms. Maria Correia, Addl. Government Advocate for the Respond no.1

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 13th October, 2020.****ORDER:**

The petitioner -company assails the order of the learned Lokayuta directing the authorities to investigate into certain allegations. As seen from the record, the complaint was made by three private persons who have not been parties to this writ petition. I, therefore, grant liberty to the petitioner to bring the original complainants on record as the respondents.

2. Post the matter on 20/10/2020.

DAMA SESHADRI NAIDU, J.**AP/-**